

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.314
CP-216/ND/2021

IN THE MATTER OF:

M/s. Union of India

.... **APPLICANT/PETITIONER**

Vs.

Kumar Aggarwal & Associates

.... **RESPONDENT**

SECTION

U/s 140(5)

Order delivered on 05.02.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Harish Vaidyanathan Shankar, CGSC, with Mr. Srish Kumar Mishra, Mr. Alexander Mathai Paikaday, Mr. Krishnan V., Advocates

For the Respondent : Ms. Anjuman Tripathy, Advocate for R1 and R-2, Mr. Vikrant Narayan Vasudeva, Advocate for R-3

ORDER

Ld. Counsel appearing for the Petitioner seeks time to file rejoinder affidavit. Two weeks time granted.

List the matter on **01.04.2024**.

-SD-

(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

-SD-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)